

CASE NOT REACHED
PUT UP FOR HEARING
ON 15.7.1993

B. Mehta
COURT MASTER

15.7.93 None for the applicant.
Sh. U. D. Sharma counsel for the respts.

Sh. U. D. Sharma submits that the ~~res~~
services of the applicant have been
regularised, and the application has become
infructuous.

In the light of the submissions made
by Sh. Sharma, the stand disposed of as
infructuous.

(D. L. Mehta)
Vice-Chairman

(D. P. Sharma)
Administrative Member

Copy sent to the
app. on vide 5193

Date 29-7-93

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Recd copy
29.7.93
K. D. Sharma